

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT: KARKARDOOMA COURTS, DELHI.**

ORDER

In partial modification of this office earlier order no. 4659-4666/Committee/Judl./N-E/KKD/Delhi/2018 dated 18.07.2018, the '**Review Sub-committee** of North-East District, Karkardooma Courts, Delhi, is hereby re-constituted comprising of the following officers:-

S.No.	Name of Judicial Officer/s	Designation
1.	Sh. Sanjay Bansal , Spl. Judge (NDPS)/NE	Chairman
2.	Sh. Devender Kumar Garg , CMM/NE	Member
3.	Sh. Amitabh Rawat , SCJ-cum-RC/NE	Member
4.	Ms. Anu Aggarwal , ACMM/NE	Member

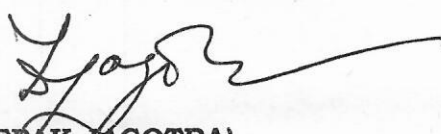
The Review Sub-Committee will meet regularly, say, once in a week and the Review Sub-committee will send a monthly report to the Disposal Review Committee of Delhi High Court.

The member of the Review Sub-Committee shall be appointed on three monthly rotational basis.

If the Chairman of the Committee is not available for any reason or on leave, the next senior most member of the concerned Committee shall act as the Chairman of the said Committee.

However, the correspondence with the Hon'ble High Court of Delhi, New Delhi, shall be done only by the undersigned.

Notes :- Minutes of the Meetings is to be recorded by the Sr. P.A./P.A. attached with the Ld. Chairman of the concerned Committee.



(DEEPAK JAGOTRA)
District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 6800-07/Committee/Judl./N-E/KKD/Delhi/2018

Dated : 25/10/18

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in this district.
- ✓ 4. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
5. PRO/APRO, Tis Hazari Courts/Karkardooma Courts, Delhi.
6. PS/Reader to the undersigned.


District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.